

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.10.2022 (FRIDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 304 of 2021	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai Jash Shah Rajshree Chaudari	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 1237 of 2022	Indiabulls Housing Finance Ltd. Vs. IIRF India Realty XII Ltd. & Anr.	Vishakha Gupta	
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**By order of Hon'ble Chairperson
-sd/-
Registrar**